CAR PRODUCTION BY M/s. **AGARWALA**

•S21. SHRI K. L. N. PRASAD: Will the Minister of INDUSTRIAL DEVELOPMENT/

ग्रोद्योगिक विकास मंत्री be pleased to state:

- (a) whether it is a fact that Government have permitted Messrs. Agarwala to set up a plant for the manufacture of passenger cars;
- (b) whether it is a fact that no industrial licence is required for the said project;
 - (c) what will be Lhe annual production

capacity of this project;;, and

(d) whether this project is in addition to tin- two automobile factories for which

ters of intent have already been issued?

THE MINISTER OF INDUSTRIAL DE-

VELOPMENT/म्रौद्योगिक विकास (SHRI MOINUL HAQUE CHOUDHURY): (a) Yes, Sir. A letter of intent for the giant of a registration certificate lias been granted to Shri P. C. Agarwala. Hissar, for the establishment of a new unit at Faridabad for the manufacture of passenger cars.

- (b) Yes, Sir.
- (c) 1,000 Cars per annum.
- (d) Yes, Sir.

DOWNGRADATION 01 POSTS OF STENOGRAPHERS UNDER CHIEF ENGINEER (CONSTRUCTION), NORTHÌRN RAILWAY

•322. SHRI D. THENGARI: Will the Minister of RAILWAYS/रेल मंद्री

pleased to state:

- (a) whether it is a fact that some posts of Stenographers in the Grade of Rs. 210—425 under the Chief Engineer (Construction), Northern Railway, were downgraded alter the 30th October 1965 for want of selected stenographers;
- (b) if so, whether any selection has ever been made for the posts of Stenographers, Computers and Accountants by the above Organisation; if not, the reasons therefor;
- (c) whether any select inns for the posts oE Stenographers in that organisation are proposed to be made in the near future?

THE DEPUTY MINISTER IN THE MINISTRY

RAILWAYS; रेल मंत्रालय में

उपमंत्री (SHRI MOII1). SHAFI

QURE-SHI): (a) No. Sir.
(b) and (V) The requirements of staff under the Chid' Engineer (Construction) are inn by taking staff from the open line. Selections are held in the open line; separate selections are held in the Construction Organisation.

TRANSFFR OF RAILWAY STAFF IN MORADABAD DIVISION

- 571. DR. B. N. ANTANI: Will the Minister of RAIIरेल मंत्री e pleased to state:
- 'i) whether it: is a fact that the Superintendent of Police. Railways has recommend id the transfer of two railway employees of the Moradabad Division, Northern Railway; and
- (b) whether it is also a fact that only one employee has been transferred on that complaint; if so, what are the reasons

THE DEPUTY MINISTER IN THE **MINISTRY** RAILWAYS/रेल मंत्रालय में उपमंत्री (SHRI MOHD. QURESHI): (a) Yes, Sir.

(In Only one of the two employees recommended, has been transferred as he recommended, has been transferred as he was reported to be involved in a case of robbery. I In- other employee has not been transferred as the report against him was that he was engaged in collection of union funds and instigation of subordinate staff. This employee is an office bearer of a recognised union and collection of union funds cannot be considered as an offence. As regards the instigation of sidt, the report was not instigation of sidt, the report was not clear and the matter has been referred back to the D.I.C. Railway Police for clarification.

SUIMIII; ANALVSIS OI INCIDENTS OF FLOODS

572. SHRI B. C. PATTANAYAK: Will

Minister of IRRIGATION the AND

POWER/सिचाई और विद्युत मंत्री pleased to state:

- (a) whether a scientific analysis of the incidence of floods in the various regions of the country has been undertaken by Government recently;
 - b) if so. the findings thereof; and.
- (e) the action taken by Government on these findings?

THE DEPUTY MINISTER OF IRRIGA

TION AND

POWER; सिंचाई ग्रौर विद्युत IfST (SHRI BAIT NATH

KUREEL):

in (c) The High Level Committee on floods appointed In the Government of India in 1957 made a comprehensive study of the flood problem in the different legions of the country, nicasmes adopted and suggested m the part and the general lines on which the flood problem could be tackled. The findings of the Committee were laid on the table of the House in reply to Started Ouestlon No. 88 on the 12th February,